

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.05.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 24 of 2022	Naresh Kumar Dasari Vs. Competition Commission of India  <b>With</b>	Rustum S. Chauhan	Shama Nargis Febin M Varghese Robin Ratnakar David
2.	Competition App. (AT) No. 26 of 2022	Macromedia Digital Imaging Pvt. Ltd. Vs. Competition Commission of India & Anr.  <b>With</b>	Nithin Chowdary Pavuluri	

### **For Admission (After Notice)**

3.	Competition App. (AT) No. 21 of 2022	Hith Impex Pvt. Ltd. Vs. Competition Commission of India & Ors.	Rohini M. Amin	Shama Nargis Febin M. Varghese Samuel David-R1 Ameyavikrama Thanvi-R2 Rudresh Singh-R5 Nithin Pavulvri-R7
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### **For Hearing**

4.	Comp. App. (AT) (Ins) No. 504 of 2021	Zubin Bharucha Vs. Reliance AIF Management Company Ltd. and Ors.	Sulabh Rewar	Amit Agarwal-R1 & R2
5.	Comp. App. (AT) (Ins) No. 361 of 2021	TDH Reality LLP Vs. DHFL Investment Ltd. & Ors.	Monish Ponda	Ekta Bhasin Avina Karnad-R1 Sonali Jai-R2 Raunak Dhillon-R3 Sanjay Baja-R6 Rohit Gandhi-R7&8
6.	Comp. App. (AT) (Ins) No. 707 of 2021 & I.A. No. 1876 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Chemstar Organics (India) Ltd.	R.P.Agrawal	Mahesh Agarwal Divyang Chandiramani Prerana Wagh

7.	Comp. App. (AT) (Ins) No. 711 of 2021	Regional Provident Fund Commissioner (EPFO) Through, Regional PF Commissioner – II (Legal) Vs. Kuldeep Bassi (Resolution Professional) & Anr.	Chakradhar Panda	Mahima Singh Savar Mahajan-R1 Shatrajit Banerji-R2
8.	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal
9.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors.  <b>With</b>	PranjalPrateek	Samar Bansal (R-CCI)
10.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Atul Sharma	Samar Bansal (R-CCI)
11.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)
12.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No. 55 of 2016	JK cement limited Vs. Competition Commission of India & Anr.	P.K. Bhalla	Atul Dua Vasanth Rajasekaran, Ankush Walia for Builders Association of India. Rahul Goel Anu Monga-R2
13.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

**For Directions - to Settle Date**

14.	Comp. App. (AT) (Ins) No. 612 of 2021 <b>(PH)</b>	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana
15.	Comp. App. (AT) (Ins) No. 24 of 2021	Dinesh G. Jaiswal Vs. Punjab National Bank & Anr.	Purushottam Kumar Jha	Aditya Dewan-R1 & R2

16.	Comp. App. (AT) (Ins) No. 253 of 2021	Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr.	Pratap Singh Ahluwallia	Vaijayant Paliwal Moulshree Shukla Misha
17.	Comp. App. (AT) (Ins) No. 687 of 2021	IDBI Bank Ltd. Vs. Praveen Bansal & Anr.	Praful Jindal	Adya Singh-R1
18.	Comp. App. (AT) No. 321 of 2019	Yash Vardhan Mall. Vs. Indrapuri Studios Pvt. Ltd. & Ors.	Ashok Kumar Jain	Dhruv Surana
19.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2,3 Ashim Vachher-R4 Swapnil Gupta-R5
20.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai	
21.	Comp. App. (AT) No. 25 of 2021	Subham Construction Pvt. Ltd. Vs. Registrar of Companies, Orissa	Dhananjay Bhaskar Ray	Kamal Kant Jha-R1
22.	Comp. App. (AT) No. 41 of 2021	Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha	Dhananjay Bhaskar Ray	Kamal Kant Jha-COC Saurabh
23.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan(R1), Sridhar Potaraj (R2), ML Lohaty(R4 to R6)
24.	Competition App. (AT) No. 48 of 2019	Beach Minerals Producers Association & Ors. Vs. Government of India & Ors.	G. Balaji	Bulbuli Richong Aditi Sharma-R3

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

25.	Comp. App. (AT) (Ins) No. 1038 of 2020 & I.A No. 682 of 2022 <b>(PH)</b>	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b>	Vishal Gehrana	Anushree Kapadia Gaurav MathurR-1 Ashim Sood-R2
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<b>26.</b>	Comp. App. (AT) (Ins) No. 1043 of 2020 & I.A No. 673 of 2022 <b>(PH)</b>	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Akhil Anand Sudhir Sharma Amit Bhandari	Anushree Kapadia Gaurav Mathur Sandeep Singhi-R1 Ruby Singh Ahuja- R2
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**Copy to: -**

- 1. Notice Board**
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**